

F.No.A.12018/14/2013.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

By Speed Post/Fax

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 14 February, 2017

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.


Subject: Amendment in Notification of Recruitment Rules for the Central Excise and Customs Department, Non-Statutory Departmental Canteens (Group 'C') Posts – regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the Central Excise and Customs Department, Non-Statutory Departmental Canteens (Group 'C') Posts is notified vide G.S.R. 114 (E) dated 08.02.2017. A copy of the above-mentioned Gazette Notification is enclosed herewith for your kind information and necessary action. It can also be downloaded directly from the website: www.egazette.nic.in

Encls.: As Above

Yours faithfully,



14.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India

Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the same on the website.
(2) DGHRD for information and record;


14.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India